19th December, 1981, publishing a corrigendum t<sub>0</sub> English version of Notification G.S.R. No. 920, dated the 10th October, 1981, [Placed in Library. *See* No. LT-3416/82].

- 1 Reports (1978 Part DT, 1979 Part II and 1980 Part I and II) of the Registrar of Newspapers for India entitled 'Press in India'.
- 21. Report and Accounts (1980-81) of the Children's Film Society, India, Bombay and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI . ARIF MOHAMMED KHAN): Sir, I beg to lay on the Table a copy each (in Ehglish and Hindi) of the following papers: —

- (i) Twenty-second Annual Report Of the Registrar of Newspapers for India entitled Tress in India—1978 —Part II'.
- (ii) Twenty-third Annual Report of the Registrar of Newspapers for India entitled 'Press in India—1979—Part II'.
- (Hi) Twenty-fourth Annual Report of the Registrar of Newspapers for India entitled 'Press in India—1980—Part P.
- (iv) Twenty-fourth Annual Report ot the Registrar of Newspapers for India entitled 'Press in India—1980—Part n\ [Placed in Library. See No. LT-3499/82 for (i) to (iv)].
- (v) (a) Annual Report and Accounts of the Children's Film Society, India, Bombay for the year 1980-81, together with the Auditors' Report on the Accounts,
- (b) Review by Government •» 4he working of the Society.

public importance
(o) Memorandum on the Annual Report of the Children's Film Society, India, for the year 1980-81.

[Placed in Library. See No. LT-3500/82 for (a) to (c)].

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported request for premature Retirement by the Director of the Lal Bahadur National Academy of Administration, Mussoorie, in protest against Government's refusal te take severe action against an I.A.S. Probationer found guilty of Gross. Misconduct and assault on a Lady probationer.

• SHRI ARVIND GANESH KUL-KARNI (Maharashtra): Sir, I beg to call the attention of the Minister of Home Affairs to the reported request for premature retirement by the Director of the Lal Bahadur National Academy of Administration, Mussoorie, in protest against Government's refusal to take severe action against an I.A.S, probationer found guilty of gross misconduct and assault on a lady probationer.

THE MINISTER OF STATE IN THS MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIMENTARY AFFAIRS (SHRI P. VENKATA-SUBBAIAH): Sir, my colleague, Shri N. R, Laskar, Minister of State for Home Affairs, has already made a sva-moto statement on 6 March, 1982 on matters raised in the Calling Attention Notice.

According to the report of the Director of the Academy received by the Government, while on trekking tour to Badrinath, Valley of Flowers, Hem Kunt, (Kedarnath between 25 September and 3 October 1981 Bi which 40 probationers took part (Trekking Group No. II), one IAS probationer committed gross miscon-